

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following two cases (as per list attached) presently pending in the abolished Court of Additional District Judge-10 (Central) Tis Hazari Courts, Delhi previously presided over by Sh. Ankur Jain are hereby withdrawn and assigned to the Court of Ms. Geetanjali, Additional District Judge-03 (Central) Tis Hazari Courts, Delhi for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Cases as per list attached	Name of Transferee Courts
1	Abolished Court of Addl. District Judge-10 (Central) previously presided over by Sh. Ankur Jain	CS DJ/412/2020, Mohd. Danish Vs. Mohd. Mohsin, Next Date 23.10.2020 Misc. App., Gopal Singh Bisht Vs. M/s. Ghubhaya Rice Mills, Next Date 15.07.2020	Ms. Geetanjali Accl. District Judge-03 (Central)

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Principal District & Sessions Judge (HQs)
Delhi

No. 948/28581-607 /F.3(4)/AD&SJ/Gaz/2020 Dated: 18/9/2020

Copy forwarded for information & necessary action to :

Sub:- Cases transfer.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of abolished Court is directed to send the files/records/proceedings to the transferee Court immediately with the instructions to the parties to appear before the transferee Court on the date fixed and the lists of cases transferred be displayed outside the court room so that no inconvenience to the public/litigants and lawyers.
6. The Ahlmad of the transferee court, Tis Hazari Courts, Delhi.
7. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
9. The R&I Branch (Central) for uploading LAYERS.

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Principal District & Sessions Judge (HQs)
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Sl. No	Cases	Party name	Date of Registration	Next date	Next purpose
1	CS DJ/412/2020	Mohd. Danish Vs. Mohd. Mohsin	07.03.2020	23.10.2020	Misc. Purpose
2	Misc. App.	Gopal Singh Bisht Vs. M/s. Ghubhaya Rice Mills	Misc. App. Not Registered	15.07.2020	Further proceedings